

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petitions for Special Leave to Appeal (Crl.) Nos. 1929-1930/2020

(Arising out of impugned final judgment and order dated 03-01-2020 in CRLA No. 4675/2016 03-01-2020 in CRLA No. 4506/2016 passed by the High Court Of Judicature At Allahabad)

NARESH KUMAR

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

Date : 08-10-2021 These petitions were called on for
mentioning today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL

HON'BLE MR. JUSTICE M.M. SUNDRESH

For Petitioner(s) Mr. Varun Singh, Adv. (Mentioned By)
Mr. Vikas Singh, Adv.
Ms. Nishtha Kumar, AOR

For Respondent(s) Mr. Sarvesh Singh Baghel, AOR

Mr. Nagendra Kasana, AOR

Mr. Ankur Yadav, AOR

UPON hearing the counsel the Court made the following
O R D E R

Not to be deleted from the date notified.

[CHARANJEET KAUR]
ASTT. REGISTRAR-cum-PS

[POONAM VAID]
COURT MASTER (NSH)

- Notified date as per the system is 29.10.2021.